

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALISED EDUCATIONAL PROGRAMME ON –
CASES PERTAINING TO VIOLATION OF LAWS/ORDERS RELATING TO COVID-19 PANDEMIC
(through online and other modes of telecommunications including Videoconferencing)

DATE: 12TH SEPTEMBER, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	11.00 am to 11.15 am	Inaugural session & overview of the Programme By: Director, MPSJA
II	11.15 am to 12.15 pm	Discussion on: Section 188 IPC – Cognizance & Trial By: Shri Tajinder Singh Ajmani, OSD, MPSJA
TEA BREAK (12.15 pm to 12.30 pm)		
III	12.30 pm to 1.30 pm	Discussion on: Pandemic Laws in light of COVID-19 By: Shri Yashpal Singh, Deputy Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR